

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :07/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/30564/2025 BLAPL/10542/2025	ABHISEK BARIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BRAJARAJNAGAR /104 /2025 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000240/2025
2	D-BLAPL/30717/2025 BLAPL/10543/2025	LITAN @ SAROJ KUMAR SAHOO VS STATE OF ODISHA	KARUNAKAR GAYA VS	JAGATSINGPUR /516 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001196/2025
3	D-BLAPL/30748/2025 BLAPL/10544/2025	SUNIL MAJHI VS STATE OF ODISHA	DEVASHIS PANDA VS	LEPHRIPADA /43 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000018/2024
4	D-BLAPL/30555/2025 BLAPL/10545/2025	KRISHNA PIMPDE VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PATNAGARH /176 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000743/2024
5	D-BLAPL/30559/2025 BLAPL/10546/2025	SK. BABULU VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	MADHUPATNA /414 /2023 1ST A.D.J., CUTTACK(Cuttack) Spl/0000035/2023
6	D-BLAPL/30622/2025 BLAPL/10547/2025	CHAMPESWAR RANABIDA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BOUDH /367 /2025 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000115/2025
7	D-BLAPL/30610/2025 BLAPL/10548/2025	MANTU @ UMAKANTA MOHANTY VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /51 /2025 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000114/2025
8	D-BLAPL/30658/2025 BLAPL/10549/2025	BASUDEBA BHOI@BASU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BIRMAHARAJPUR /127 /2025 SPECIAL JUDGE (POCSO), SONEPUR(Sonepur) Spl/0000015/2025
9	D-BLAPL/30662/2025 BLAPL/10550/2025	SK. RAJU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /111 /2025 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000355/2025
10	D-BLAPL/30672/2025 BLAPL/10551/2025	NITIN GOUDA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	SONEPUR /181 /2025 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000051/2025
11	D-BLAPL/30853/2025 BLAPL/10552/2025	SANA @ MALLIK SAMIM AKTAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /358 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001066/2025

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12	D-BLAPL/30761/2025 BLAPL/10553/2025	CHANDRAMANI NAG VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	//0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000006/2025
13	D-CMP/40480/2025 CMP/1607/2025	GAURANGA PATEL VS ASHOK @ THABIRA PATEL	SOU MENDRA PATTANA I K VS	// A.D.J.,SUNDARGARH(Sundargarh) Fao/0000007/2025
14	D-CMP/40379/2025 CMP/1608/2025	SUMATI SAHU VS RAJALAXMI MOHANTY	ASHOK DAS VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000481/2024
15	D-CMP/40459/2025 CMP/1609/2025	ABHIMANYU SWAIN VS STATE OF ODISHA	PRAGYAN NALINI NAYAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000280/2012
16	D-CMP/40973/2025 CMP/1610/2025	RABINDRA DHADA VS ANJALI MOHANTY	BUDHIRAM DAS VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) CS/0000325/2020
17	D-CONTC/39460/2025 CONTC/4617/2025	SRINIBAS MAJHI VS ANU GARG,ADDL. CHIEF SECRETARY,W.R DEPT., ODISHA	ADV. VS	// () //
18	D-CONTC/40501/2025 CONTC/4618/2025	MADHAB CHANDRA PATRA VS ANU GARG, ADDL. CHIEF SECY, WATER RESOURCES DEPT., BBSR	ADV. VS	// () //
19	D-CONTC/40503/2025 CONTC/4619/2025	PANKAJ LOCHAN SAHOO VS ANU GARG, ADDL. CHIEF SECY, WATER RESOURCES DEPT., BBSR	ADV. VS	// () //
20	D-CRLMC/22220/2025 CRLMC/4094/2025	DIPTI RANJAN PANDA VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	ERASAMA /89 /2017 CIVIL JUDGE(JD) CUM JMFC, ERSAMA, GR/0000452/2017
21	D-CRLMC/30065/2025 CRLMC/4095/2025	RENUBALA BHUYAN@ RUNU BHUYAN VS STATE OF ODISHA	JEMINA SARKAR VS	NIALI /75 /2014 J.M.F.C.,NIALI(Cuttack) GR/0000600/2014
22	D-CRLMC/30133/2025 CRLMC/4096/2025	DHIRENDRA SAMANTARAY VS STATE OF ODISHA	PURNA CHANDRA DAS VS	PIPLI /5 /2016 3RD A.D.J., BHUBANESWAR(Khordha ) ST/0000197/2016
23	D-CRLMC/30416/2025	LOCHAN NAIK@ROMIO	BIDESHI KUMAR GHADEI	CANTONMENT ROAD /24 /2008

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	CRLMC/4097/2025	VS STATE OF ODISHA	VS	J.M.F.C.(II),CUTTACK(Cuttack) GR/0000505/2008
24	D-CRLMC/30843/2025 CRLMC/4098/2025	SUBASISH BASANTARAY VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	NISCHINTAKOILI /196 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000379/2025
25	D-CRLMC/30106/2025 CRLMC/4099/2025	DHANURJAYA MEHER VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	TUREIKELA /38 /2006 A.D.J.,KANTABANJI(Balangir) SC/0000006/2007
26	D-CRLMP/30028/2025 CRLMP/1305/2025	DURYODHAN SWAIN VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	BARAMBA /195 /2025 ( ) //
27	D-CRLMP/29950/2025 CRLMP/1306/2025	AMIT SHARMA VS HOME (STATE)	DIPAK RANJAN MISHRA VS	// / /0 ( ) //
28	D-CRLREV/29166/2025 CRLREV/744/2025	PANDAB SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /176 /2023 J.M.F.C,PARJANG(Dhenkanal) GR/0000224/2023
29	D-CRLREV/30586/2025 CRLREV/745/2025	NIRANJAN JENA VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /7 /2002 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000139/2006
30	D-CRLREV/30591/2025 CRLREV/746/2025	NIRANJAN JENA VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /8 /2002 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000141/2006
31	D-GUAP/40624/2025 GUAP/11/2025	BHAGABAN MAHAPATRA VS MANU MOHAPATRA	RAKESH BEHERA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) CP/0000069/2023
32	D-MATA/41180/2025 MATA/378/2025	AJAY KUMAR MOHANTY VS ANITA SWAIN @ MOHANTY	DEBA KUMAR RATH VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000611/2024
33	D-RPFAM/40747/2025 RPFAM/302/2025	JYOSHNA BARIK @ JYOSHARANI BARIK VS SUVENDU BEHERA @ SUBENDU BEHERA	YOGAMAYA BISWAL VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CMC/0000012/2024
34	D-RPFAM/40880/2025 RPFAM/303/2025	SASMITA RAHULA @ SASMITA ROUL VS	ASHUTOSH MOHANTA VS	// JUDGE FAMILY COURT, KEONJHAR(Keonjhar)

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35	D-RVWPET/36246/2025 RVWPET/228/2025	PRAKASH KUMAR TAREI RAMAKANTA JENA VS GOVERNING BODY OF SORO WOMENS COLLEGE, SORO	ADYASIDHI MISHRA VS	CRLMP/0000051/2022 // ()
36	D-WP(C)/40858/2025 WP(C)/28489/2025	MINAKHI ROUT VS STATE OF ODISHA	BINOD KUMAR HATI VS	// () //
37	D-WP(C)/41110/2025 WP(C)/28490/2025	M/S DALMIA CEMENT BHARAT LTD., TAMIL NADU VS ODISHA INDUSTRIAL DEVELOPMENT CORPORATION (IDCO), BBSR	SARADA PRASANNA SARANGI VS	// () //
38	D-WP(C)/41141/2025 WP(C)/28491/2025	BHIMASEN SAHOO VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA	SANJIB MOHANTY VS	// () //
39	D-WP(C)/41142/2025 WP(C)/28492/2025	DEEPAK GOCHHAYAT VS OUAT, BBSR	SANJIB MOHANTY VS	// () //
40	D-WP(C)/41144/2025 WP(C)/28493/2025	PATITAPABAN SAHOO VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA	SANJIB MOHANTY VS	// () //
41	D-WP(C)/41147/2025 WP(C)/28494/2025	KASTURI SWAIN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA	SANJIB MOHANTY VS	// () //
42	D-WP(C)/40589/2025 WP(C)/28495/2025	BRUSHABHANU MAHANTA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// () //
43	D-WP(C)/40607/2025 WP(C)/28496/2025	M/S BHUBANESWAR HATCHERIES PRIVATE LIMITED, BBSR VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// () //
44	D-WP(C)/38978/2025 WP(C)/28497/2025	NIKTIMAL GRAMA PANCHAYAT STARIA MAHASANGHA, JHARSUGUDA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// () //
45	D-WP(C)/39763/2025 WP(C)/28498/2025	DEBADUTTA TIADI VS UNION OF INDIA	PRONOY MOHANTY VS	// () //

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46	D-WP(C)/38973/2025 WP(C)/28499/2025	GRAMA PANCHAYAT STARIA MAHASANGHA, JAMAMALA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
47	D-WP(C)/39374/2025 WP(C)/28500/2025	TALAJHARI MAHILA MAHASANGHA, TALAJHARI, KASHIPUR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
48	D-WP(C)/38767/2025 WP(C)/28501/2025	BIPLABA MAHASANGHA MISSION SHAKTI, KASHIPUR,RAYAGADA VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
49	D-WP(C)/40458/2025 WP(C)/28502/2025	RAMESH CHANDRA SETHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
50	D-WP(C)/39397/2025 WP(C)/28503/2025	PREM CHAND AGARWAL VS SECURITIES AND EXCHANGE BOARD OF INDIA (SEBI)	M. MALLESWARAM VS	// 0 //
51	D-WP(C)/37308/2025 WP(C)/28504/2025	SANTOSH KUMAR BHOI VS THE COLLECTOR, KHORDHA	BIDYADHAR MISHRA VS	// 0 //
52	D-WP(C)/40513/2025 WP(C)/28505/2025	KRUTIBASH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
53	D-WP(C)/41081/2025 WP(C)/28506/2025	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
54	D-WP(C)/40964/2025 WP(C)/28507/2025	DR.DAMBARUDHAR PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
55	D-WP(C)/40980/2025 WP(C)/28508/2025	SUBASH CHANDRA BHANJ VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
56	D-WP(C)/40941/2025 WP(C)/28509/2025	DR.DUSMANTA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
57	D-WP(C)/39149/2025	RENUBALA DASH	BIKRAM SENAPATI	//

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	WP(C)/28510/2025	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/40621/2025 WP(C)/28511/2025	PRASANNA KUMAR MOHARANA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
59	D-WP(C)/40943/2025 WP(C)/28512/2025	DR.PARSURAM RAISINGH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
60	D-WP(C)/40974/2025 WP(C)/28513/2025	DR.DHIRENDRA KUMAR SARANGI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
61	D-WP(C)/40506/2025 WP(C)/28514/2025	KRUTIBASH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
62	D-WP(C)/41233/2025 WP(C)/28515/2025	SUBHRA PANDA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
63	D-WP(C)/39982/2025 WP(C)/28516/2025	G.P.L.F., HATIBEDA, NABARANGPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
64	D-WP(C)/39877/2025 WP(C)/28517/2025	KURUL GRAM PANCHAYAT STARIYA SANGHA, BALANGIR VS STATE OF ODISHA	DR. PRASANTA KUMAR MISHRA VS	// 0 //
65	D-WP(C)/40917/2025 WP(C)/28518/2025	DR.MIHIR DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
66	D-WP(C)/39146/2025 WP(C)/28519/2025	SNEHALATA RATH VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //
67	D-WP(C)/40976/2025 WP(C)/28520/2025	DR.SARAT KUMAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
68	D-WP(C)/38618/2025 WP(C)/28521/2025	ASHOK KUMAR MOHANTY VS	AMITAV TRIPATHY VS	// 0

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69	D-WP(C)/40960/2025 WP(C)/28522/2025	STATE OF ODISHA DR.PRAMOD KUMAR PRUSTY VS	SUBHADUTTA ROUTRAY VS	// // ()
70	D-WP(C)/40932/2025 WP(C)/28523/2025	STATE OF ODISHA DR.BIJAY CHANDRA RATH VS	SUBHADUTTA ROUTRAY VS	// // ()
71	D-WP(C)/38971/2025 WP(C)/28524/2025	STATE OF ODISHA KULEMURA GRAMA PANCHAYAT STARIA SANGHA, JHARSUGUDA VS	BISWARANJAN MAHARATHA VS	// // ()
72	D-WP(C)/40954/2025 WP(C)/28525/2025	STATE OF ODISHA DR.SACHINDRA RAUL VS	SUBHADUTTA ROUTRAY VS	// // ()
73	D-WP(C)/38974/2025 WP(C)/28526/2025	STATE OF ODISHA GRAMA PANCHAYAT STARIA MAHASANGA,, BABUCHHIPIDIHI, JHARSUGUDA VS	BISWARANJAN MAHARATHA VS	// // ()
74	D-ABLAPL/30361/2025 ABLAPL/11804/2025	STATE OF ODISHA BRUNDABAN MOHANTY VS	KARUNAKAR GAYA VS	// // ()
75	D-ABLAPL/30385/2025 ABLAPL/11805/2025	STATE OF ODISHA JAFAR KHAN VS	SIVA SANKAR CHAINI VS	// // ()
76	D-ABLAPL/30488/2025 ABLAPL/11806/2025	STATE OF ODISHA PRAVAS KUMAR PATTNAIK VS	SUSANTA SEKHAR MOHAPATRA VS	// // ()
77	D-ABLAPL/30493/2025 ABLAPL/11807/2025	STATE OF ODISHA BADAL NAIK VS	BABITA DAS VS	// // ()
78	D-ABLAPL/30756/2025 ABLAPL/11808/2025	STATE OF ODISHA SANTOSH KUMAR MOHAPATRA VS	BIKASH CHANDRA PARIJA VS	// // ()
79	D-ABLAPL/30757/2025 ABLAPL/11809/2025	STATE OF ODISHA BABUL@SUBRAT SWAIN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// // () //

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80	D-ABLAPL/30760/2025 ABLAPL/11810/2025	TUNA SWAIN @ TUNA KUMAR SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /160 /2024 () //
81	D-ABLAPL/30764/2025 ABLAPL/11811/2025	KRUSHNA @ KRUSHNA CHANDRA SAMANTARAY @ BAYA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /342 /2024 () //
82	D-ABLAPL/30621/2025 ABLAPL/11812/2025	SATYAJIT SAHU VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	//0 () //
83	D-ABLAPL/30669/2025 ABLAPL/11813/2025	SUSHANTA BEJ VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SONEPUR /189 /2025 () //
84	D-ABLAPL/30623/2025 ABLAPL/11814/2025	DEBA KHILLA @ KHILLO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	POTTANGI /50 /2025 () //
85	D-ABLAPL/30568/2025 ABLAPL/11815/2025	MERMAN SAHAJI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BASUDEVPUR /681 /2025 () //
86	D-ABLAPL/29396/2025 ABLAPL/11816/2025	ROMANCHAL SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /448 /2025 () //
87	D-ABLAPL/30508/2025 ABLAPL/11817/2025	AMAR BALLHAB DAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /587 /2025 () //
88	D-ABLAPL/30614/2025 ABLAPL/11818/2025	CHANDA @ GULAM VASSAL KHAN @ GULAM HOSEN KHAN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /330 /2025 () //
89	D-ABLAPL/30691/2025 ABLAPL/11819/2025	PRUTHWIRAJ KAR VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	OUPADA /153 /2025 () //
90	D-ABLAPL/30741/2025 ABLAPL/11820/2025	RANJIT ROUT VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BALASORE TOWN /258 /2025 () //
91	D-ABLAPL/30674/2025	DIPANKAR MANDAL	PRANAY KUMAR MAHARAJ	MALKANGIRI /513 /2025

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	ABLAPL/11821/2025	VS STATE OF ODISHA	VS	() //
92	D-ABLAPL/30701/2025 ABLAPL/11822/2025	SEK MUSTAFA VS STATE OF ODISHA	PRATIK DASH VS	BASTA /353 /2025 () //
93	D-ABLAPL/30737/2025 ABLAPL/11823/2025	AKSHAY KUMAR MOHAPATRA VS STATE OF ODISHA	SIDDHESWAR BAUG VS	BALASORE TOWN /250 /2025 () //
94	D-ABLAPL/30740/2025 ABLAPL/11824/2025	JAGA MAHALIK@NARAYAN DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /153 /2025 () //
95	D-ABLAPL/30742/2025 ABLAPL/11825/2025	SABITA BEHERA @SUBA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /151 /2025 () //
96	D-ABLAPL/30753/2025 ABLAPL/11826/2025	GUREKHA NAIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	TARBHA /235 /2025 () //
97	D-WPC(T)/104/2011 WPC(T)/104/2011	JYOTSHNAMAYEE DASH VS STATE OF ODISHA	NIROJ KUMAR MAHAPATRA VS	// () //